

Annexure – 7

Name of the corporate debtor: Vasan Construction Company Private Limited ; Date of commencement of CIRP: 06.04.2019(Order dt:04.04.2019); List of creditors as on: 22.03.2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant-		Details of claim Received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if Any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	GST & Central Excise	Central	23.05.2019	11,75,22,469.00	11,75,22,469.00	Statutory dues	No	0.00%	0.00	0.00	0.00	0.00	
2	GST & Central Excise	Central	15.03.2021	42,30,323.00	0.00	Statutory dues	No	0.00%	0.00	0.00	42,30,323.00	0.00	Delay Submission of claim
	Total			12,17,52,792.00	11,75,22,469.00			0.00%	0.00	0.00	42,30,323.00	0.00	



A. Ramasubramanian
VRF